

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.01.2023

ORDER NO. 5 of 2023

Hon'ble President is pleased to partially modify the roster order no. 215 of 2022 for CESTAT, New Delhi on 20.01.2023 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 20.01.2023 at 2:30 p.m.	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P.V. Subba Rao, Hon'ble Member (Technical)	ROM application Nos. 50033 to 50041/2023 in E/50692/2017 alongwith E/50703 to 50710/2017 CCE & CGST Jabalpur vs. Maihar Cement

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar